

**Central Administrative Tribunal  
Principal Bench**

**OA No.4283/2013**

New Delhi, this the 28<sup>th</sup> day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

H.S. Singh,  
S/o Sh. R.S. Sinha,  
R/o 14 A, Block E-3,  
Shatabdi Vihar Apartments,  
Sector-52, NOIDA.

...Applicant

(By Advocate : Shri Sanjiv K. Jha with Shri Vikash Kumar)

**Versus**

1. North Delhi Municipal Corporation,  
Dr. SPM Civic Centre,  
New Delhi-110002  
Through its Commissioner.
  
2. S.R. Lakhani,  
S/o Sh. Bhim Singh,  
Presently Posted  
As EE [Civil] North Delhi,  
Municipal Corporation.

Service of R-2  
Through  
Central Establishment Department  
North Delhi Municipal Corporation,  
22<sup>nd</sup> Floor, Dr. SPM Civic Centre,  
New Delhi-110002.

...Respondents

(By Advocate : Ms. Anupama Bansal for R-1  
Shri Rajeev Sharma for R-2)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman :-**

Learned counsel for applicant submits that in view of the revised seniority list, the applicant does not have any further grievance and that the OA has become infructuous. The OA is, accordingly, dismissed as infuctuous. There shall be no order as to costs.

**( Aradhana Johri )**  
**Member (A)**

**( L. Narasimha Reddy )**  
**Chairman**

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